

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 2952
ANSWERED ON – 18/03/2026

HELP AGE INDIA

2952. SHRI SATNAM SINGH SANDHU

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the role played by NGOs such as Help Age India and Age Well Foundation in senior citizen welfare;
- (b) the financial and institutional support extended to such organisations;
- (c) the monitoring mechanisms for NGO-led elderly care programmes; and
- (d) whether public-private-civil society partnerships are being encouraged?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) The Ministry of Social Justice and Empowerment implements the Integrated Programme for Senior Citizens (IPSrC), a component under the umbrella scheme namely Atal Vayo Abhyuday Yojana (AVYAY). Under IPSrC, Grant-in-Aid is given to the eligible Non-Governmental Organisations (NGOs)/Voluntary Organisations for running and maintenance of projects such as Senior Citizen Homes (Sr.CH), Continuous Care Homes (CCH), Mobile Medicare Units (MMUs), Physiotherapy Units (Phy.U) and the Regional Resource and Training Centres (RRTC) for the welfare of senior citizens.

Help Age India has been designated as one of the RRTCs under IPSrC. These RRTCs undertake activities such as advocacy and awareness generation on issues relating to the senior citizens, training and capacity building of the stakeholders, research and documentation, development of databases, inspection and monitoring of projects and coordination with the State Governments/UTs Administration for strengthening elderly care services.

(b) As per the Scheme guidelines, an annual financial support of Rs. 19.58 lakh is given to each RRTC. The Age Well Foundation is not getting grant -in-aid under any component of AVYAY scheme.

(c) The Ministry through its Project Monitoring Unit (PMU) conducts periodic field inspections to verify the authenticity and proper functioning of the projects supported under IPSrC. The implementing NGOs are required to submit periodic progress reports, Utilization Certificates (UCs) and audited statements of accounts to the Ministry to ensure proper implementation of the projects and utilization of funds in accordance with the scheme guidelines.

(d) No such proposal is presently under consideration under the Atal Vayo Abhyuday Yojana (AVYAY).
